



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18-07-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/177/IB/2018  
PETITION NUMBER : CP/540/IB/2017  
NAME OF THE PETITIONER(S) : SREEDHAR CLEARING SERVICE PVT LTD  
NAME OF THE RESPONDENT(S) : LAKSHMI VILAS BANK LTD & 2  
UNDER SECTION : 60

S.No.	Name (in Capital)	Represented by	Signature
①	SRENJK. S. JOIN	Petitioner	
②	Arunal Raj	R2 & R3	

**ORDER**

Counsel for the petitioner present. Counsel for R2 & R3 are present and prayed for time to make reply submissions. Time is enlarged at request. Put up on 24.07.2018.

<sup>sd</sup>  
(S VIJAYARAGHAVAN)  
Member (Technical)

<sup>sd</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)